THE HON'BLE MR JUSTICE UMA NATH SINGH, CHIEF JUSTICE (ACTING)

17.09.2014

Mr AH Hazarika, learned counsel is said to be in disposed. Ms NG Shylla, learned GA, represents State respondents.

In the interest of justice, the matter is adjourned for a week.

List on 25.09.2014.

CHIEF JUSTICE (ACTING)

THE HON'BLE MR JUSTICE UMA NATH SINGH, CHIEF JUSTICE (ACTING)

17.09.2014

On joint request, let this matter be listed on 25.09.2014.

CHIEF JUSTICE (ACTING)

THE HONBLE MR JUSTICE UMA NATH SINGH, CHIEF JUSTICE (ACTING)

17.09.2014

On request of learned counsel for respondent, let this matter be listed on 22.09.2014.

CHIEF JUSTICE (ACTING)

THE HONBLE MR JUSTICE UMA NATH SINGH, CHIEF JUSTICE (ACTING)

17.09.2014

None appears for parties.

Let this matter be listed on 22.09.2014.

CHIEF JUSTICE (ACTING)